

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:6816  
ANSWERED ON:07.05.2015  
ALLOCATION OF COAL  
M. Smt. Vasanthi

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has allocated coal mines/blocks without auction during the last two years;
- (b) if so, the details of allocation, year/ State-wise;
- (c) the estimated loss to the exchequer on account of allocation without auction; and
- (d) the steps taken or being taken by the Government to recover the said loss?

**Answer**

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) : Under the provisions of Auction by Competitive Bidding of Coal Mines Rules, 2012, the following 06 coal mines have been allocated to Government Companies/Corporations through allotment :

S.No.	Name of Allottee	Name of coal mine	State
Year of allocation : 2015			
1	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	Kente Extn.	Rajasthan
2	Odisha Thermal Power Corpn. Ltd.	Tentuloi	Odisha
3	Madhya Pradesh Power Generation Corpn. Ltd.	Gondbahera-Ujheni	Madhya Pradesh
4	NTPC Ltd.	[Central Public Sector Undertaking (CPSU)] Kudanali-Luburi	CPSU
	Jammu & Kashmir State Power Development Corpn. Ltd.	(Joint allocation)	Jammu & Kashmir
5	NTPC Ltd.	Banai	CPSU
6	NTPC Ltd.	Bhalumuda	CPSU

Further, under the provisions of Coal Mines (Special Provisions) Act, 2015 and Rules made thereunder, the following 38 coal mines have been allocated to Government Companies/Corporations through the mode of allotment :-

S.No.	Name of Allottee	Name of coal mine(s)	State
Schedule-II coal mines			
1	Damodar Valley Corpn.	KhagraJoydev	CPSU
2	Karnataka Power Corpn. Ltd.	Baranj I to IV, Kiloni, Manora Deep	Karnataka
3	Punjab State Power Corpn. Ltd.	Pachhware Central	Punjab
4	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	Parsa East, KantaBasan	Rajasthan
5	West Bengal Power Development Corpn. Ltd.	Barjora North	West Bengal
6	West Bengal Power Development Corpn. Ltd.	Barjora West Bengal	
7	West Bengal Power Development Corpn. Ltd.	Gangaramchak, Gangaramchak -Bhadulia	West Bengal
8	West Bengal Power Development Corpn. Ltd.	Tara (East) & (West)	West Bengal
9	West Bengal Power Development Corpn. Ltd.	Pachhware North	West Bengal
Schedule-III coal mines			
1	Bihar State Power Generation Company Ltd.	Badam	Bihar
2	Chhattisgarh State Power Generation Co. Ltd.	Gare Palma Sector III	Chhattisgarh
3	Chhattisgarh State Power Generation Co. Ltd.	Gidhmuri, Paturia	Chhattisgarh
4	Gujarat State Electricity Corpn. Ltd.	Gare Palma Sector I	Gujarat
5	Jharkhand Urja Utpadan Nigam Limited.	Banhardih	Jharkhand
6	Maharashtra State Power Generation Co. Ltd.	Gare Palma Sector II	Maharashtra
7	NTPC Ltd.	Kerandari	CPSU
8	NTPC Ltd.	Talaipalli	CPSU
9	NTPC Ltd.	ChattiBariatu, ChattiBariatu South	CPSU
10	NTPC Ltd.	Dulanga	CPSU
11	Odisha Coal and Power Ltd.	Manoharpur, Dipside	Odisha
12	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	Parsa	Rajasthan
13	Tenughat Vidyut Nigam Ltd.	Rajbar E & D	Jharkhand

- 14 Telangana State Power Generation Corpn. Ltd. Tadicherla - I Telangana
- 15 The Singareni Collieries Co. Ltd. Naini Telangana
- 16 Steel Authority of India Ltd. Sitanala CPSU
- 17 UP Rajya Vidyut Utpadan Nigam Ltd. SaharpurJamarpani Uttar Pradesh
- 18 West Bengal Power Development Corpn. Ltd. Kasta (East) West Bengal

(c) & (d) : As all these coal mines have been allocated in public interest to Government Companies/ Corporations only in accordance with the relevant Rules, there is no loss to the exchequer.